

1	2	3	4	5
1990	10		3	7
(Applications as due for disposal on 31.3.1990)				
Total	626	279	278	69

It is the constant endeavour of the Government to dispose of the Industrial Licence applications as expeditiously as possible

[English]

Over Bridge at Zaheerabad (A. P.)

6238. SHRI M. BAGA REDDY Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received any representation for construction of an over-bridge at Zaheerabad on Vikarabad-Parli broadguage line,

(b) if so, whether this project is proposed to be approved in view of inconvenience being faced by the public,

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The State Government has not sponsored the proposal so far for the facility. The Railway will consider the proposal after it is sponsored by the State Government agreeing to share their portion of the cost, as

per rules.

Criteria for Allotting Petrol/Diesel Pumps

6239 SHRI CHIRANJILAL SHARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the eligibility conditions for allotment of petrol and diesel outlets and LPG agencies; and

(b) whether freedom fighters and their children are given any priority in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) The marketing oil companies appoint Petrol/Diesel dealers and LPG distributors on the basis of recommendations received from the concerned Oil Selection Board. In making selection of candidates who meet the eligibility conditions in regard to income, educational qualifications, residence, category, age etc., the Oil Selection Boards take the following factors into account:

(i) **personality;**

(ii) **business ability/salesmanship;**

(iii) **capacity to arrange finance and capability to provide facilities;**

(iv) **preparedness for working full-**